

(c) No, Sir.

(d) The DDA has reported that necessary action is taken under the provisions of section 14 read with section 29(2) of the Delhi Development Act, 1957 and under the Delhi Development Authority (Management and disposal of Housing Estates) Regulations, 1968.

Modernisation of telephone services at Gorakhpur

741. SHRI NARSINGH NARAIN PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that in Delhi and other parts of the country specially at Gorakhpur an important town on the Indo-Nepal border the telephones (mostly) are mostly found dead, if so, what are the reasons therefor; and

(b) whether Government propose to modernise the telephone connections and their channels in order to cope with the growing demands?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) No Sir, however, it is true that as compared to the pre-monsoon period there has been rise in the number of faults in the telephone systems, primarily due to cable faults with the advent of monsoon, but apart from there has been no deterioration in the services.

(b) Yes Sir. The Government has plans for modernisation and expansion of the system. The Gorakhpur exchange is being expanded by 600 lines to meet the waiting list.

Cooperative institutions appointed by NAFED as its distributors for marketing of canned foods

742. SHRIMATI PRATIMA BOSE: Will the Minister of AGRICULTURE be pleased to refer to the reply to Starred Question 341 given in the Rajya Sabha on the 2nd July, 1980 and state:

(a) what are the name and addresses of the cooperative institutions to whom NAFED has appointed its distributors for marketing of canned food items in Northern Zone, State-wise; and

(b) what facilities are extended by NAFED to cooperative organisations for marketing of canned food over and above the private traders?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) A list of Cooperative Institutions which are distributing NAFED's products is given in the Annexure. (See below)

(b) The facilities being extended by NAFED to the cooperative institutions over and above the private traders are as follows;

(i) 30 days credit facility.

(ii) Retailing cooperatives are also given the stocks at the distributors prices which is 10 per cent lower than the private traders dealers.